

HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF SEPTEMBER, 2024

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3172	370	3542	101	16	117	90	6	96	3183	380	3563

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
6	0	6	450	42	492	1	0	1	40	27	67

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5042	2751	7793	151	99	250	217	68	285	4976	2782	7758

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
29	16	45	950	679	1629	5	2	7	278	150	428

SUPERINTENDENT: STATEMENT